

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SINGLE PRINCIPAL BENCH**

**ITEM No. 13**  
**TA (Co. Act) - 17(PB)/2024**

**IN THE MATTER OF:**

Union Of India

... Applicant/Petitioner

Vs

Dattatray Maruti Khune

... Respondent

**Order under Section Rule 16(d) NCLT, 2016.**

**Order delivered on 19.07.2024**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For Respondent :

**ORDER**

Renotified to **23.07.2024.**

-sd-

**(KAMAL SULTANPURI)**  
**JOINT REGISTRAR**